

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 29th November, 2019

No. HC.VII-138/2019/7106/A: This is to inform that the following newly appointed officers in Grade-III of the Assam Judicial Service, posted vide High Court Notification No. HC.VII-39/2019/6880/A, dated 21st November, 2019, are deputed to undergo one year Induction Training in the Judicial Academy, Assam, commencing **w.e.f. 09.12.2019-**

Sl. No.	Name	Designation
1.	Smti Jyoshlobi Dutta	Judicial Magistrate, 1 st Class, Sivasagar
2.	Smti Tahmina Laskar	Judicial Magistrate, 1 st Class, Cachar, Silchar
3.	Shri Vishek Bhuyan	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
4.	Shri Sahidulla Ahmed	Judicial Magistrate, 1 st Class, Dima Hasao, Haflong
5.	Smti Mayurakshi Roy Medhi	Munsiff No.2, Nalbari
6.	Smti Jaya Sharma	Munsiff No.2, Dhemaji
7.	Dr. Geetanjali Debi	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
8.	Shri Dipjyoti Hazarika	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
9.	Smti Priyanka Purkayastha	Judicial Magistrate, 1 st Class, Udalguri
10.	Smti Mridusmita Sarkar	Judicial Magistrate, 1 st Class, Karimganj
11.	Shri Avinob Bezbarua	Judicial Magistrate, 1 st Class, Tinsukia
12.	Shri Rupam Saikia	Munsiff No.2, Karbi Anglong, Diphu
13.	Shri Ali Hayder Khan	Judicial Magistrate, 1 st Class, Dima Hasao, Haflong
14.	Smti Tulika Deka	Munsiff No.2, Golaghat
15.	Shri Rishi Jain	Munsiff No.1, Dima Hasao, Haflong
16.	Shri Priyungchu Bordoloi	Munsiff No.2, Dima Hasao, Haflong
17.	Shri Muzakkir Ahmed	Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai
18.	Smti Pragyashree Chetia	Judicial Magistrate, 1 st Class, Baksa, Mushalpur
19.	Shri Samrat Jyoti Bora	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon
20.	Shri Rajib Kumar Kashyap	Judicial Magistrate, 1 st Class, Baksa, Mushalpur
21.	Smti Sharmina Khatun Barbhuiya	Munsiff, Cachar, Silchar

22.	Smti Darshana Nath	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
23.	Smti Dimpee Talukdar	Judicial Magistrate, 1 st Class, Goalpara
24.	Shri Rinku Boro	Judicial Magistrate, 1 st Class, Dibrugarh
25.	Shri Upam Kalita	Judicial Magistrate, 1 st Class, Barpeta

The Officers are to report to the Director, Judicial Academy, Assam at Amingaon on **09.12.2019 at 10.00 a.m.** positively for undergoing Training.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. **HC.VII-138/2019/7107 - 7120/A**, dated **29.11.2019**

Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Sivasagar / Cachar, Silchar / Sonitpur, Tezpur / Dima Hasao, Haflong / Nalbari / Dhemaji / Darrang, Mangaldoi / Udalguri / Karimganj / Tinsukia / Karbi Anglong / Golaghat / Baksa / Chirang / Goalpara / Dibrugarh / Barpeta.

He / she is requested to inform the concerned officer(s) of his / her District accordingly.

7. The Chief Judicial Magistrate,
Sivasagar / Cachar, Silchar / Sonitpur, Tezpur / Dima Hasao, Haflong / Nalbari / Dhemaji / Darrang, Mangaldoi / Udalguri / Karimganj / Tinsukia / Karbi Anglong / Golaghat / Baksa / Chirang / Goalpara / Dibrugarh / Barpeta.
8. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The nominated Officer concerned.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Administrative Officer (Judl.), Appointment Section, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
14. C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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Registrar (Judicial)

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